

(a) whether Government have made any estimate of the requirement of drinking water in Tamil Nadu, Karnataka and other Southern States by 2000 A.D;

(b) if so, the steps taken to meet the estimated demand of water for drinking purposes;

(c) whether Government have any proposal to draw and implement a long term plan to tackle the problem of drinking water; and

(c) if so, the steps taken in the matter?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI UPENDRA NATH VERMA):

(a) The estimated demand for drinking water for rural population @40 liters per head per day shall be as under:—

Karnataka	—	1478.736 Million Litre day (MLD)
Kerala	—	1158.192 MLD
Tamil Nadu	—	1817.538 MLD
Andhra Pradesh	—	2299.472 MLD
		6753.938 MLD

(b) The drinking water demand for rural population will be met by tapping the ground water and wherever possible by conjunctive use of ground and surface water using appropriate technology. Steps are also taken to replenish the existing ground water resources through various water harvesting structures such as pond, check dam, percolation tank, bandharagully plugging, sub surface dam, contour bunding etc.

(c) and (d). Drinking water supply

schemes for rural areas are formulated and implemented for a long term basis for design population/period for 15 years in case of piped water supply and for 5-7 years in case of India Mark II handpump for handpump based schemes.

Soil Erosion in West Bengal

2403. SHRI R.N. RAKESH:
SHRI MANIKRAO HODLYA
GAVIT:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether soil erosion is posing a serious threat to tea plantation in West Bengal, particularly in Tera and Dooars areas situated in North Bengal;

(b) if so, the details thereof;

(c) the total loss incurred by tea plantation industry due to soil erosion and the estimated area affected;

(d) whether Government propose to take any concrete measures to protect tea plantation areas from soil erosion;

(e) if so, the details thereof; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR):

(a) Government has no report from State Government of West Bengal about soil erosion posing a serious threat to tea plantation in Tera and Dooars areas of North Bengal.

(b) to (f). Does not arise.

Ration Card to Pak Infiltrators

2404. SHRI L.K. ADVANI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have started the work of issuing of identity cards to people living in the border areas of Rajasthan;

(b) if so, the progress of work in this regard till December, 1989 and during January-June, 1990, district-wise;

(c) whether there have been reports that Pakistani infiltrators have obtained ration cards, got entered their names into voters list and have obtained identity cards also; and

(d) if so, the facts in this regard and action taken by Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) Yes, Sir. A Pilot Scheme for issue of identity cards has been taken up in the four border districts of Jaisalmer, Ganganagar Barmer and Bikaner and Rajasthan.

(b) As per available information identity cards have been issued as indicated below:

<i>District</i>	<i>As on 31.3.90</i>	<i>As on 30.6.90</i>
<i>1</i>	<i>2</i>	<i>3</i>
Jaisalmar	32,536	32,536
Ganganagar	63,313	63,313
Barmer	1,01,589	1,27,448
Bikaner	11,112	11,120
Total	2,08,550	2,34,417

(c) and (d). Such report is available with Government of India. However, a reference has been made to the Govt. of Rajasthan and their reply is awaited.

[*Translation*]

Financial Assistance to Bihar for Drinking Water

2405. SHRI TEJ NARAYAN SINGH: Will the Minister of AGRICULTURE be pleased to state:

(a) the amount of financial assistance sanctioned by Union Government to Bihar Government for providing drinking water in the village during the last two years;

(b) whether Government have received any complaints regarding drawbacks and irregularities in the aforesaid scheme;

(c) if so, the details thereof; and

(d) the action likely to be taken in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI UPENDRA NATH VERMA): (a) An amount of Rs. 32.92 crores and Rs. 28.63 crores was released to State Government of Bihar during 1988-89 and 1989-90 respectively.

(b) and (c). Government of India did